

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (INS) No.162 of 2019**

**IN THE MATTER OF:**

**Unistill Alcoblends Pvt. Ltd.**

**...Appellant**

**Vs.**

**India Brewery & Distillery Pvt. Ltd.**

**...Respondent**

**For Appellant:           Shri Ranjeet Singh, Advocate**

**For Respondent:        Shri Akash Chatterjee, Advocate**

**ORDER**

**09.07.2019**   Counsel for Appellant seeks time to file Rejoinder. The same may be filed within a week.

List the matter for Admission (after Notice) on 1<sup>st</sup> August, 2019.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*rs/gc*